

आयकर अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
'B' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मंजुनाथ. जी, लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND**  
**SHRI MANJUNATHA.G, ACCOUNTANT MEMBER**

आयकरअपीलसं./**ITA No.: 857/CHNY/2022**

निर्धारण वर्ष/Assessment Year: 2017-18

**M/s. Best Medicals,**  
2<sup>nd</sup> Main Road,  
Tippu Corner, Kankeyam,  
Tirupur – 638 701.

**The Income Tax Officer,**  
vs. CHE-W-68(14),  
Chennai.

**PAN: AAOFB 5760C**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

**CORRIGENDUM**

**PER MAHAVIR SINGH, VP:**

The Id.counsel for the assessee has filed a petition for issuance of corrigendum vide petition dated 22.01.2024, that in the Tribunal's order dated 09.01.2023, in ITA No. 857/CHNY/2022, the Tribunal has directed the assessee to remit a sum of Rs.10,000/- to the Tamil Nadu State Legal Services Authority at Hon'ble High Court of Madras on or before 31.03.2023. However, the assessee could not remit the said sum due to circumstances beyond the control of the assessee as the assessee's family was faced with unprecedented development, causing bonafide mistake of

not making the payment within the due date i.e., 31.03.2023. Therefore, it was pleaded for issuing a corrigendum in extending the time limit for remitting the said amount.

2. At the request of assessee's petition, as he could not remit the said due amount on time due to circumstances beyond its control, we extend the time limit for remitting the sum of Rs.10,000/- to the Tamil Nadu State Legal Services Authority at Hon'ble High Court of Madras . Accordingly the last line in page 3 of Tribunal's order is to be read as '**on or before 28.03.2024**' instead of on or before 31.03.2023.

Sd/-  
(मंजुनाथ. जी)  
**(MANJUNATHA.G)**  
लेखा सदस्य/ACCOUNTANT MEMBER

Sd/-  
(महावीर सिंह)  
**(MAHAVIR SINGH)**  
उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,  
दिनांक/Dated, the 9<sup>th</sup> February, 2024

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- |                         |                          |                    |
|-------------------------|--------------------------|--------------------|
| 1. अपीलार्थी/Appellant  | 2. प्रत्यर्थी/Respondent | 3. आयकरआयुक्त /CIT |
| 4. विभागीय प्रतिनिधि/DR | 5. गार्ड फाईल/GF.        |                    |